MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 302 Imphal, Friday, February 6, 2026 Magha 17, 1947)

HIGH COURT OF MANIPUR
AT IMPHAL

N O T I F I C A T I O N
Imphal, the 6th January, 2026

No. HCMEST/35/2024-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(4) of the "High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020", Hon'ble the Chief Justice is pleased to appoint temporarily on promotion **Smt. Mayanglambam Chanu Nandini**, Deputy Registrar (Accounts & Planning) as **Joint Registrar (Finance)** in the High Court of Manipur in the Level-14 of Pay Matrix (₹78,800–2,09,200) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of joining against the 1 (one) post of Joint Registrar (Finance) created vide order No. 16/4/2012-Law (GHC): dated 20th August, 2020 of Law and Legislative Affairs Department, Government of Manipur.

She shall be on probation for 2 (two) years.

By order etc.,

OJESH MUTUM ,
REGISTRAR GENERAL
HIGH COURT OF MANIPUR.

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Digitally signed by
Thingbaijam Binodkumar Singh
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